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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/242/2018
PETITION NUMBER : CP/658/IB/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI P.LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Preethi . S. Aram for Rajagopal & Rajmohan Advocates	Applicant / Petitioner	Preethi A
	A. Mungaraj for. Nathan Appallic. Advocate.	Respondent	

ORDER

Counsel representing both parties are present. Counsel for respondent brought two demand drafts for Rs.6,00,000/- as part payment towards the settlement already arrived at. Counsel for petitioner accepted the part payment and prayed for time to make further submissions in this regard. At request, time is enlarged.

Put up on 31.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)